

Annex

Quarterly Return to be submitted by NBFCs having overseas investment - March 31st / June 30th/September 30th /December 31st

Sr. No.	Name of the WOS/JV (for JV, indicate names of partners)	Country and date of incorporation	Date of NoC from DNBS	Business undertaken

Sr. no.	Parameters at end of period					
a)	CRAR:					
b)	NoF:					
c)	Net Profit of the NBFC as per the last audited balance sheet:					
d)	Amount of remittance made to the WOS/JV during the quarter:					
	<table border="1"> <thead> <tr> <th data-bbox="267 1232 740 1304">Name of the WOS/JV</th> <th data-bbox="740 1232 1495 1304">Amount remitted</th> </tr> </thead> <tbody> <tr> <td data-bbox="267 1304 740 1379"></td> <td data-bbox="740 1304 1495 1379"></td> </tr> </tbody> </table>		Name of the WOS/JV	Amount remitted		
Name of the WOS/JV	Amount remitted					
e)	Cumulative investment (equity/fund based commitment) in the WOS/JV at the end of the quarter(amount and as percentage of owned funds of the NBFC):					
	<table border="1"> <thead> <tr> <th data-bbox="267 1583 740 1696">Name of the WOS/JV</th> <th data-bbox="740 1583 1495 1696">Amount remitted and as % of owned funds including step down subsidiaries if any</th> </tr> </thead> <tbody> <tr> <td data-bbox="267 1696 740 1772"></td> <td data-bbox="740 1696 1495 1772"></td> </tr> </tbody> </table>		Name of the WOS/JV	Amount remitted and as % of owned funds including step down subsidiaries if any		
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f)	Aggregate overseas investment of the NBFC as percentage of NoF of the NBFC:			
h)	Whether the overseas WOS/JV is regulated in the host country. If yes:			
Name of the regulator:	Any regulatory visits made during the reporting period:	Concerns expressed by the regulator:	Any regulatory changes during the period which would impact the business of the subsidiary:	Fines / penalties levied by the overseas regulator, if any:
j)	Nature of support extended to the JV/WOS by the parent NBFC during the quarter including Guarantee, Letter of Comfort (Also mention whether any other kind of support were given including technical knowledge):			
Name of the WOS/JV	Nature of support			
k)	Returns obtained from the WOS/JV during the quarter:			
Name of the WOS/JV	Returns obtained			
l)	Financial details of JV/WOS			
Name of the WOS/JV	Net profit	Asset size (Details of significant items of assets and liabilities may be attached)		